

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2018**

**Dated: 19<sup>th</sup> September, 2019**

**In the matter of:**

**Gujarat UrjaVikas Nigam Ltd.  
Versus  
M/s Tarini Infrastructure Ltd. &Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **14.11.2019.**

**Court Master/PS**

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